

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE V.G.ARUN

THURSDAY, THE 30TH DAY OF APRIL 2020 / 10TH VAISAKHA,
1942

BAIL APPL.NO.1947 OF 2020

CRIME NO. 55 OF 2020 OF THE VELLARIKUNDU POLICE
STATION, KASARAGOD

...

PETITIONERS/ ACCUSED :-

SHYJU ANTONY AREEKAL @ SHYJU PALLADI, AGED 32
YEARS, SON OF ANTONY, RESIDING AT PALLADY,
MALOM VILLAGE, P.O. CHULLY, VELLARIKUNDU
TALUK, KASARAGOD DISTRICT.

BY ADV. RAMPRASAD UNNI T.

RESPONDENTS/STATE & COMPLAINANT:-

1.STATE OF KERALA REPRESENTED BY THE PUBLIC
PROSECUTOR, HIGH COURT OF KERALA,
ERNAKULAM, KOCHI - 682 031.

1.THE STATION HOUSE OFFICER, VELLARIKUNDU
POLICE STATION, VELLARIKUNDU - 671 533,
KASARAGOD DISTRICT.

BY PUBLIC PROSECUTOR SMT.M.K.PUSHPALATHA

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 30.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

V.G.ARUN, J.

B.A. No. 1947 of 2020

Dated this the 30th day of April, 2020.

ORDER

The learned Public Prosecutor seeks time to get instructions.
Post on 8.5.2020. Till such time, the undertaking that the
petitioner will not be arrested, will continue to operate.

**V.G.ARUN
JUDGE**

MMG/30.4.2020